

(b) The State Government of Assam made arrangements for shifting the marooned people to safe places and providing food and shelter to the people affected by the floods. An amount of Rs. 4.65 lakhs as gratuitous relief has been sanctioned by the State Government of Assam for this purpose. The State Government have also sanctioned Rs. 50,000 as test relief for providing employment, as necessary, to the flood affected people.

(c) The State Government of Assam is responsible for the planning and implementation of flood control measures in the Biahamputra and its tributaries. The measures implemented during the plans upto the end of 4th Plan consist of 3,000 kms. of embankments and 44 town protection schemes. These have provided reasonable protection to about 7 lakh hectares of area prone to floods. Such measures are being continued in the vulnerable areas according to the availability of funds. The State Government had also undertaken, before the floods of 1974, construction of 8 retired embankments, 5 anti erosion schemes and raising and strengthening of existing embankments wherever necessary to stabilise the benefits from the works already implemented.

Research work in industries

*115. SHRI IB. ANANDAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the C.S.I.R. has announced any scheme for a closer coordination between research and industry; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) The Council of Scientific and Industrial Research has not announced any new scheme.

(b) Does not arise.

केन्द्र शासित विद्युत् विकास परियोजनाओं के लिए प्रस्ताव

*116. श्री रामराव ध्यानोबा जगतप अवरगावकर : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र सरकार द्वारा उक्त राज्य में केन्द्र शासित विद्युत् विकास परियोजनाओं के लिए केंद्रीय सरकार को भेजे गए प्रस्तावों का ब्यौरा क्या है;

(ख) केन्द्रीय सरकार द्वारा किन-किन परियोजनाओं को स्वीकृत किया गया है ; और

(ग) स्वीकृत परियोजनाओं का कार्य कब प्रारम्भ होने की संभावना है ?

[[Proposals for the Centrally administered power development projects in Maharashtra

*116. SHRI R. D. J. AVERGOANKAR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the details of the proposals submitted by the Maharashtra Government to the Central Government regarding the Centrally administered power development projects in that State;

(b) the details of the projects which have been approved by the Central Government; and

(c) by when the approved projects are likely to be undertaken?]

सिंचाई और विद्युत् मंत्री (श्री के० सी० पन्त) :
(क) से (ग) विवरण सभा पटल पर रखा जाता है।

विवरण

(क) से (ग) महाराष्ट्र सरकार से राज्य में स्थित परियोजनाओं को केन्द्रीय परियोजनाओं के रूप में शामिल करने के लिए निम्नलिखित तीन प्रस्ताव प्राप्त हुए थे। प्रत्येक की स्थिति नीचे दी जाती है।

[] English translation.

1. चन्द्रपुर ताप विद्युत् केन्द्र : महाराष्ट्र सरकार द्वारा 1972 में भेजी गई परियोजना रिपोर्ट में 221.6 करोड़ रुपए की अनुमानित लागत पर 4×200 मैगावाट और 1×500 मैगावाट सेटों के प्रतिष्ठापन के साथ एक 1300 मैगावाट केन्द्र का प्रस्ताव किया गया है। इस रिपोर्ट की केन्द्रीय जल और विद्युत् आयोग में जांच की जा रही है। यह परियोजना चन्द्रपुर कोयला खानों के प्रस्तावित विकास के साथ भी जुड़ी हुई है। बहरहाल, यह परियोजना 16.5 मिलियन किलोवाट के पांचवीं योजना के लक्ष्य में शामिल नहीं की गई है।

2. काल्वा, कोराडी और चन्द्रपुर को जोड़ने वाली 400 के० बी० लाइन : यह लाइन पश्चिम महाराष्ट्र में बहद्वे भारत केन्द्रों और कोयला क्षेत्रों में पड़ने वाले बहद्वे विद्युत् केन्द्रों के बीच एक बृहदाकार अन्तः सम्पर्क बनाएगी। यह लाइन सारी की सारी महाराष्ट्र राज्य में पड़ती है। पारेषण लाइनों के लिए केन्द्र द्वारा प्रायोजित कार्यक्रम केवल अन्तर्राज्यीय लाइनों से ही संबंधित है। अतः यह लाइन पांचवीं पंचवर्षीय योजना के दौरान राज्य की योजना में शामिल कर ली गई है और केन्द्रीय सैक्टर की योजना में इसके शामिल किए जाने को स्वीकार नहीं किया गया है।

3. तारापुर परमाणु विद्युत् संयंत्र की क्षमता में 500/600 मैगावाट की वृद्धि : इस प्रस्ताव तथा परमाणु विद्युत् संयंत्रों के प्रतिष्ठापन के लिए कुछ अन्य प्रस्तावों पर परमाणु ऊर्जा विभाग द्वारा अभी कोई फैसला नहीं किया गया है।

[THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) The following three proposals were received from the Government of Maharashtra for including the projects

•[] English translation.

located in the State as Central Projects. The position in regard to each is given below:

1. Chandrapur Thermal Power Stations.— A 1300 MW station with an installation of 4x200 MW and 1x500 MW sets has been proposed at an estimated cost of Rs. 221.6 crores in the project report sent by the Government of Maharashtra in 1972. The report is under examination in the Central Water & Power Commission. The project is also linked up with the proposed development of Chandrapur coal mines. The project is not, however included in the Fifth Plan target of 16.5 million kW.

2. 400 k.V. line connecting Kalwa, Koradi and Chandrapur.—This line would form the major interconnection between the large load centres in the Western Maharashtra and the large thermal power stations in the coal bearing areas. This line lies entirely within the State of Maharashtra. The Centrally sponsored programme for transmission lines relates only to inter-State lines. As such, this line has been included in the State Plan during the Fifth Five-Year Plan and its inclusion in the Central sector Plan has not been accepted.

3. Extension of Tarapur Atomic Power Plant by 500/600 MW.—No decision on this and some other proposals for installation of Atomic Power Plants has so far been taken by the Department of Atomic Energy.]

Manufacture of Medical Electronic Equipment by Philips India Ltd.

•117. SHRI J. S. ANAND: Will the Minister of ELECTRONICS be pleased to state:

(a) whether it is a fact that Philips India Ltd., has been granted permission to manufacture medical electronic equipment in addition to the manufacture of radios and record players;

(b) whether the technical know-how for manufacturing such equipment is indigenously available in India and whether Elec-